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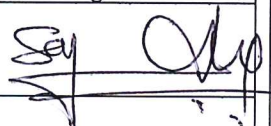
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

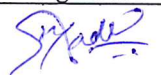
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.124,125&282/2018 in CP (IB) No. 49/7//HDB/2017
NAME OF THE COMPANY	United Seamless Tubular Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Sath	Adv.	9908011297	

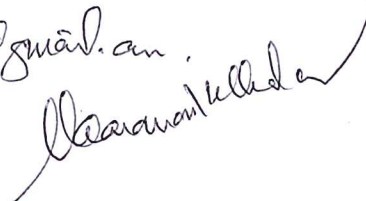
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Advocate	9866605055	

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DVAS Ravi Prasad
M. Sridhar
A. Bhupesh

} Counsels
for
R.P.

Sr. Adv.

Adv/s.

9603488093



ORDER

IA 125/2018 and IA 282 of 2018 are taken up for hearing. Heard the Counsels.

Both Counsels are directed to file written submissions. Both these IAs are listed for further arguments on 10.09.2018. Meanwhile written argument are to be filed.

IA 124/2018 is also listed to 10.09.2018.

Memo is filed on behalf of suspended Directors.


Member (J)